

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/20/1026/2015**

HYDERABAD, this the 12<sup>th</sup> day of October, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

K.V. Subba Rao,  
S/o. Late K. Sivaramaiah,  
Aged : 55 years,  
Working as Superintendent of Post Offices,  
Kurnool Division,  
Kurnool Region, Kurnool District.

...      **Applicant**

(By Advocate: Smt. Rachna Kumari)

**Vs.**

1. The Union of India rep by  
Director-General, Posts,  
Department of Posts, Sansad Marg,  
New Delhi.
2. The Chief Postmaster General,  
A.P. Circle, Hyderabad – 1.
3. The Postmaster General,  
Kurnool Region, Kurnool – 518 002.

...      **Respondents**

(By Advocate: Smt K. Rajitha, Sr. CGSC)

**O R D E R (ORAL)**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

**Through Video Conferencing:**

The OA is filed by the applicant with regard to transfer. It is submitted by the learned counsel for the applicant that the applicant has retired from service and hence, the OA has become infructuous. Therefore, OA is closed. No order as to costs.

**(B.V. SUDHAKAR)  
MEMBER (ADMN.)**

**(ASHISH KALIA)  
MEMBER (JUDL.)**

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